

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:346

ANSWERED ON:24.11.2005

ADULTERATION IN PETROLEUM PRODUCTS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of raids conducted during each of the last three years in the country in respect of cases of adulteration and less amount of oil in the petrol pumps, State-wise;
- (b) the number of raids in which cases of adulteration and less amount of oil has been detected; and
- (c) the action taken against the petrol pumps found guilty?

Answer

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) to (b): The number of inspections conducted by the Public Sector Oil Marketing Companies (OMCs) and the number of cases of adulteration/short delivery detected during each of the last three years is as under: -

Year	No of inspections conducted	No of cases of adulteration/ short delivery detected
2002-03	83606	485
2003-04	91840	457
2004-05	104510	321

(c) : Action is taken by OMCs against guilty petrol pump dealers based on the provisions of the Marketing Discipline Guidelines/Dealership Agreement. The action taken includes termination of dealerships, imposition of fines, suspension of supplies, warning, etc.